

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

Notification.

Dated Shillong, the 5th June, 2018.

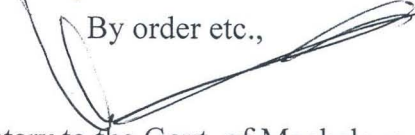
No. LJ (A) 28/2001/Pt.I/327 – The Governor of Meghalaya is pleased to appoint Shri Pyllang Nongbri, Advocate, Meghalaya High Court, Shillong as the Member of the Meghalaya State Law Commission with effect from the date of joining and until further orders.

Sd/-
(W. Khylllep)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 28/2001/Pt.I/327-A,
Copy to:-

Dated Shillong, the 5th June, 2018.

1. The Private Secretary to the Chief Minister of Meghalaya, Shillong.
2. The Private Secretary to the Deputy Minister, Government of Meghalaya.
3. The Private Secretary to the Minister of Law, Government of Meghalaya.
4. The Principal Secretary to the Personnel Department, Government of Meghalaya.
5. The Senior Advocate General, Meghalaya High Court, Shillong
6. The Advocate General, Meghalaya High Court, Shillong.
7. The Secretary Meghalaya Legislative Assembly.
8. The Accountant General (A & E), Meghalaya, Shillong -793001.
9. The Secretary Meghalaya State Law Commission
10. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
10. Shri. Pyllang Nongbri, Member, Meghalaya State Law Commission.
11. The Secretaries, Shillong Bar Association/ Tura Bar Association/ Jowai Bar Association.
12. SAD (Account) Department/Nazarat Department.
13. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
14. The Treasury Officer, Shillong North/South Treasury.
15. DEO, Law Department.
16. Guard file.

By order etc.,

Secretary to the Govt. of Meghalaya,
Law Department.